

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 132

Dated: 30.04.2017

Sh. Mohammad Akram Choudhary and Sh. Rajesh Sekhri, District and Sessions Judges (Selection Time Scale) are placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service w.e.f. 01.02.2017 and 01.04.2017 respectively, against the vacancies caused due to the retirement of Sh. Mohammad Yousuf Akhoon on 31.01.2017 and Sh. Rakesh Sagar Jain on 31.03.2017.

BY ORDER

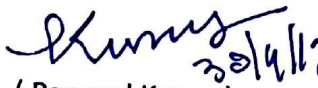

(Sanjay Dhar)
I/C Registrar General

No: 40451-72/GS

Dated: 30.04.2017

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____
.....with the request to place the same before His Lordship for kind information.
4. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Jammu,
5. Registrar Vigilance, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
7. Sh. Mohammad Akram Choudhary, 1st Addl. District & Sessions Judge, Jammu,
8. Sh. Rajesh Sekhri, Addl. District Judge (Bank Cases), Jammu,
9. Chief Accounts Officer, High Court of J&K, Jammu,
.....for information & necessary action.
10. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
11. Office file


(Permod Kumar)
Dy. Registrar (GS)